National Company Law Tribunal

Allahabad Bench

CP NO. 9/HD/2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE COMPANY: Gooden Yarker Put Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies gold 1956

SI. NO. Name Designation Representation Signature

1. CSantish Kumur Michael Advi Techniques

1.

2.

CP NO.9/ND/2014

Sh. Santosh Kumar Mishra, Advocate for the petitioner. Pursuant to the previous direction of this court dated 31.07.2017 the authorized signatory of the petitioner company, Sh. Lalan Kumar Jha is present in person. He confirms the terms of memo of settlement agreed among the parties and prays for that this court may pass an order in terms of the memo of settlement.

However, as today the representative of opposite party/second party Mr. Gagan Walia, is reported to be suffering from fever and he is not available today to verify and attest the present memorandum of settlement. Keeping in view of this, the matter be listed on 29th August, 2017.

Dated:09.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash